

(TO BE PUBLISHED IN PART-I SECTION-2 OF THE GAZETTE OF INDIA)

भारत सरकार / Government of India
कorporate कार्य मंत्रालय / Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 28th December, 2018

NOTIFICATION

No. A-32011/3/2018-Ad.I In terms of Department of Personnel and Training's Office Memorandum No. 6/6/2018-CS.I(S) dated 26.11.2018, the President is pleased to appoint Sh S. Pardhasaradhi, CSS Officer who is presently working as Assistant Section Officer in the Ministry of Corporate Affairs as Section Officer on regular basis against the Select List of Section Officers Grade of CSS for the year 2017 w.e.f. 28th December, 2018 (AN).

2. The appointment of Sh S. Pardhasaradhi to Section Officer grade is subject to conditions mentioned in DoPT's OM No. 6/6/2018-CS.I(S) dated 26.11.2018 and order/outcomes of the following court cases and also any other order by any Competent Court in any of the connected matters apart from these-

- i. SLP (Civil) No.30621/2011, SLP No.31288/2017 and Contempt Petition No.314/2016 in Supreme Court of India
- ii. OA No.823/2013 filed by Sh Deepak Malhotra & Ors vs. UOI



(Riazul Haque)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Mayapuri - along with Hindi Version.

Endt. No. A-32011/3/2018-Ad.I

Dated: 28th December, 2018

1. Officers concerned.
2. The Pay and Accounts Officer, MCA, Paryavaran Bhawan, CGO Complex, New Delhi.
3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
4. Office of Secretary/ AS /JS(AA)/JS(G)/JS(K).
5. Shri. Chandra Shekhar, Under Secretary, DoPT, 2nd Floor, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. their O.M. No. 6/6/2018-CS.I(S) dated 26.11.2018.
6. e-Governance cell to place it on MCA website under the 'New Appointments' column.
7. Service Book/Personal File of the Officer concerned.
8. Hindi Section for translation.
9. Guard File.